

[Prof. D. P. Yadava] ·

sub section (4) of section 23 of the Institutes of Technology Act, 1961

- (ii) A statement (Hindi and English versions) explaining the reasons as to why the Hindi version of the above Accounts could not be laid on the Table simultaneously [Placed in Library See No LT-1065/71]

- (2) (i) A copy of the Annual Report (Hindi and English version) of the Khuda Bakhsh Oriental Public Library Patna for the year 1969-70 along with the Audited Accounts, under subsection (4) of section 21 of the Khuda Bakhsh Oriental Public Library Act, 1969.

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library See No 11066/71]

12.31 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY Sir, I have to report the following messages received from the Secretary of Rajya Sabha

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose copy of the Industrial Disputes (Amendment) Bill, 1171, which has been passed by the Rajya Sabha at its sitting held on the 16th November, 1971 "
- (ii) "In accordance with provisions of rule 127 of the Rules of procedure and Conduct of Business

in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on 18th November, 1971 agreed without any amendment to the prevention of Food Adulteration (Amendment) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 12th August, 1971 "

INDUSTRIAL DISPUTES (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY Sir, I also lay on the Table of the House the Industrial Disputes (Amendment) Bill, 1971, as passed by Rajya Sabha

12 32 hrs

PUBLIC ACCOUNTS COMMITTEE

EIGHTEENTH AND NINETEENTH REPORTS

SHRI SEZHIYAN (Kumbakonam) . I beg to present the following Reports of the Public Accounts Committee

- (1) Eighteenth Report regarding action taken by Government on the recommendations contained in their Hundred and Third Report (Fourth Lok Sabha) relating to Medical Stores Depots (Department of Health)
- (2) Nineteenth Report regarding action taken by Government on their recommendations contained in their Eighteenth Report (fourth Lok Sabha) an Audit Report (Civil), 1969 and Appropriation Accounts (Civil), 1967-68 relating to the Department of Rehabilitation.